

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-07/99/4609/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Mahendra Kalita,
District & Sessions Judge,
Udalguri.

Dated Guwahati, the 24th June, 2022

Sub: **Station leave permission.**

Ref:- Your letter No. DJ(U) 4390 dtd 23.06.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission on 26.06.2022, with the official vehicle, at own cost**, has been granted. Further, Civil Judge cum Addl. Sessions Judge, Udalguri, in his absence, Chief Judicial Magistrate, Udalguri and in her absence in-charge Chief Judicial Magistrate shall remain in charge of his Court and office.

Yours faithfully,



JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-07/99/4610/A dated , 24-06-2022

Copy to:

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

